

D-1287/94

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL BENCH AT

JAIPUR

M.A.NO. 591/1994

O.A. NO. 47/1994

Kailash chand Gupta & Anr.

Vs.

Union of India and Ors

Date of Presentation 8.11.94

or Recd. by Post Handel

Presented by Shri R. N. Mathur

Office to report on 8.11.94

REGISTRAR
C.A.T. JAIPUR

I N D E X

Sl.No	Particulars	Page No
1.	M.A. for Early hearing	1-3

JAIPUR

DATED 08/11/94

[Signature]
COUNSEL FOR THE APPLICANT

Recd copy
NS 8/11

This is an M.A. - 1994 in O.A. 47/94
filed by the applicant through his
Counsel for Early hearing of O.A.
on scrutiny it has been
found in order. 9/11

S.O. [Signature]
9/11

Register & Put up in Court for
admission on 10.11.94

REGISTRAR
C.A.T. JAIPUR